

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**AARADHANA REALTIES LIMITED**

**Providing Management Consultancy Services & Support Services Along With Investment & Financing Activities**

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	AARADHANA REALTIES LIMITED CIN: U70100MH1976PLC034721
2.	Address of the registered office	<b>Regd. Office:</b> United Business Park, Unit No.202, 2nd Floor, Plot A 40, Road No 11, MIDC, Wagle Estate, Thane Maharashtra- 400604
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	N. A.
6.	Quantity and value of main products/ services sold in last financial year	There is no direct income. The company booked a loss of INR 2.96 crs for the period 2021-2022 as per the last audited Balance Sheet.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Sending request by email to: aaradhana@resolvegroup.co.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Sending request by email to: aaradhana@resolvegroup.co.in
10.	Last date for receipt of expression of interest	21/11/2023
11.	Date of issue of provisional list of prospective resolution applicants	01/12/2023
12.	Last date for submission of objections to provisional list	06/12/2023
13.	Date of issue of final list of prospective resolution applicants	16/12/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	21/12/2023
15.	Last date for submission of resolution plans	20/01/2024
16.	Process email id to submit EOI	aaradhana@resolvegroup.co.in



**Vishal Ghisulal Jain**

**Resolution Professional**

**IBBI Registration No:** IBBI/IPA-001/IPPP00419/2017-2018/10742

**Communication Address:** Resolve – IPE Private Limited, Office No. 1003, Satra Plaza, Sector 19D, Vashi, Navi Mumbai - 400 703

**Process Specific Email ID:** [aaradhana@resolvegroup.co.in](mailto:aaradhana@resolvegroup.co.in)

**IBBI Registered E-mail:** vishal@resolvegroup.co.in; **AFA Valid upto:** 02/01/2024

**Date:** 05/11/2023, **Place:** Navi Mumbai

